

conditions of service of sales promotion employees in establishments engaged in the Pharmaceutical industry or in any notify industry.

Lien to Officers of Family Planning Set Up

6825. SHRI MOHD. SHAMSUL HASAN KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) Why no paper lien has been given to the officers and staff working in Family Planning set up of the Board Office of Railway Ministry;

(b) why the effect of paper lien has been given to the staff of Zonal Railways from 1978 (date of issue of the letter of paper lien and not from the date of their joining in service;

(c) what is the effective value of paper lien from the confirmation point of view of the staff working on Zonal Railways;

(d) that is the fault of these staff for being deprived of their past ten to twelve years of service;

(e) will he look into the above matters and do justice to these staff and officers engaged in the most important programme of the nation;

(f) if so, by what time; and

(g) if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) It has not been possible to provide paper lien to the officers recruited directly for specific posts in the Family Welfare Wing of the Railway Ministry as the posts held by them are isolated ex-cadre and are being continued on year to year basis with the concurrence of Ministry of Health & Family Welfare who bear the entire expenditure on Family Welfare

Organisation in the Ministry of Railways. The conversion of the temporary posts, held by them, into permanent once is, however, under consideration in consultation with the Ministry of Health & Family Welfare.

(b) to (g). The cost of the Family Welfare Organisation on the Railways is also borne by the Ministry of Health & Family Welfare. The posts are extended from year to year with their concurrence. Staff drafted to this organisation from other departments of the Railways, have their liens in their parent cadres. In the case of staff directly recruited following the prescribed procedure, Railways have been asked to give them paper lien in equivalent or near equivalent grades from the date of issue of orders. Normally, staff who are rendered surplus get benefit of seniority and confirmation only from the date of absorption. In the case of direct recruits of the Family Welfare Organisation a special dispensation has, however, been given to provide paper lien from the date of issue of instructions and they would be eligible for confirmation against those posts as and when they are due for the same.

विशेष गाड़ियां

6826. श्री मोती साईं शारदा चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1978-79 में कितनी विशेष गाड़ियां चलाने के बारे में मांग प्राप्त हुई और उनमें से कितनी मांगें ट्रेवल एजेंटों से प्राप्त हुई और कितनी अन्य संस्थाओं से;

(ख) उनमें से कितने एजेंटों की मांग पर संजूरी दी गई और कितनी अन्य संस्थाओं की मांग पर;

(ग) क्या सरकारी क्षेत्र, किसान, संगठनों, आदि की मांगों को प्राथमिकता देने के बारे में कोई उपबन्ध नहीं है और यदि नहीं, तो इस वर्ष के रेल बजट में विकास कार्य को देखते हुए किसानों को विदे गये रिजर्वती टिकटों को क्या न में रखते हुए उनकी प्राथमिकता देने के विषये क्या कार्यवाही की जा रही है ;